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phone facility by 1.4.1997.

- Public call Offices for every 100 household in urban areas.

- High-way telephones on national Highways.
- Delivery of 98% of booked telegrams within 12 hours and 100% within 24 hours.
- Bureaufax Telecom Centres at subdivisional/Tehsil head quarters or equivalent towns.
- This is subject to availability of the resources.

Telephone Exchanges in Kerala

3281. SHRI KODIKKUNIL SURESH: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government propose to set up new telephone exchanges in Kerala during 1992-93; and
- (b) if so, the details thereof; districtwise?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) District-wise details is given in the statement enclosed.

STATEMENT

The details are furnished below districtwise

Kasaragod district

Delampadi 128 P C-DOT RAX

Cannanore District

Rajagiri 128 P C-DOT

Trichur District

Vettilapara 128 P C-DOT RAX

Idukki district

Kanjikuzhi 128 P C-DOT RAX

Karimban 128 P C-DOT RAX

Pulyammala 128 P C-DOT RAX

Vazhavara 128 P C-DOT RAX

Paloorkavu 128 P C-DOT RAX

Ernakulam District

Mekkadampur 256 P C-DOT RAX

Quilon District

Nilamel 128 P C-DOT

Doordarshan Kendra at Madurai

3282. SHRI D. PANDIAN: Will the Minister of INFORMATION AND BROAD-CASTING be pleased to state:

- (a) whether the Government propose to set up Doorshan Kendra at Madura lin Tamil Nadu;
- (b) whether the land for the building has since been acquired; and
- (c) if so, the reasons for delay in its construction and commissioning?

THE DEPUTY FIND STER IN THE MIN-

ISTRY OF INFORMATION AND BROAD-CASTING (KUMARI GIRIJA VYAS): (a) to (c). The Scheme "Setting up of TV Centres at Cultural Centres" which, inter-alia, included establishment of TV studio centre at Madurai. was reviewed in view of resources available for the purpose and it was decided that Doordarshan should consolidate and operationalise the existing studios in the country and those in the pipeline instead of going inforfurther expansion. Consequently, the scope of the scheme mentioned above was reduced and the proposal for setting up of TV studio centre at Madurai along with similar proposals for Ranchi and Pune were dropped. The land procured at Madurai for the purpose is now envisaged to be suitably utilised for other Doordarshan project.

Regional Censorship Office, Madras

3283. SHRI ANBARASU ERA: Will the Minister of INFORAMTION AND BROAD-CASTING be pleased to state:

- (a) the rates charged by the Regional Censorship Office at Madras from the producers for the film certification:
 - (b) by when these rates were fixed;
- (c) whether there is any proposal to , revise the rates; and
 - (d) If so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORAMTION AND **BROADCASTING (KUMARIGIRIJA VYAS):** (a) and (b). The rates charged for examination of feature films by all regional centres of the Central Board of Film Certification are given in the statement attached. These rates came into force w.e.f. 1.6.1983.

(c) and (d). There is a proposal to double

the examination fee for feature films (celluloid) to bring the fee at par with that charged for video films.

STATEMENT

Table of Fees

Part 1 - 35 millimetres/70 millimetres films

- (i) Rs. 20 per 300 metres or part thereof where the film does not exceed 600 metres in length.
- (ii) Rs. 100 per 300 metres or part thereof where the film exceeds 600 metres in lenath.

Part II - 6 millimetres films

- (i) Rs. 20 per 120 metres or part there of where the film does not exceed 240 metres in length.
- (ii) Rs. 100 per 120 metres or part thereof where the film exceeds 240 metres in length.

Part III - 8 millimetres/super-8 films

- (i) Rs. 20 per 60 metres or part thereof where the film does not exceed 120 metres in length.
- (ii) Rs. 100 per 60 metres or part thereof where the film exceeds 120 metres in length.

Part III - A Video films

- (i) Rs. 40 for every 10 minutes of duration or part thereof where the video film. does not exceed 20 minutes of duration.
- (ii) Rs. 200 for every 10 minutes of